

Rep. by Act 52 of 1964, s. 2 + Sch. I (w.e.f. 28.12.64)

THE PREVENTIVE DETENTION (CONTINUANCE)  
ACT, 1960

No. 61 OF 1960

[28th December 1960]

An Act to continue the Preventive Detention Act, 1950, for a further period.

BE it enacted by Parliament in the Eleventh Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Preventive Detention (Continuance) Act, 1960.

Amendment of section 1. 2. In sub-section (3) of section 1 of the Preventive Detention Act, 1950, for the figures, letters and words "31st day of December, 1960", 4 of 1950 the figures, letters and words "31st day of December, 1963" shall be substituted.